## STATEMENT

14 - 14 - 14 - 14 - 14 - 14 - 14 - 14 -	State/Union Territory	(Rs. in lakhs)
1.	Arunachal Pradesh	65.72
2.	Assam	1185.13
3.	Bihar	3469.66
4.	Goa	24.39
5.	Haryana	115.99
6.	Himachal Pradesh	320.75
7.	Jammu and Kashmir	19.45
8.	Karnataka	966.47
9.	Madhya Pradesh	1575.44
10.	Maharashtra	2697.90
11.	Manipur	131.82
12.	Meghalaya	868.58
13.	Mizoram	19.44
14.	Nagaland	35.65
15.	Orissa	4901.68
16.	Punjab	446.00
17.	Rajasthan	1369.61
18.	Tamilnadu	2.67
19.	Tripura	20.05
20.	Uttar Pradesh	3244.74
21.	Chandigarh	24.68
22.	Dadra and Nagar Haveli	4.55
23.	Daman and Diu	4.65
24.	Delhi	171.18

[English]

## **Operation Black Board**

3321. SHRI DINSHA PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) when was the Operation Black Board Scheme launched and with what objectives;

(b) the allocation made to Gujarat under Operation Black Board during the 8th Five Year Plan; and

(c) the extent of success achieved in implementation of the Scheme and the number of class rooms have been constructed under the Scheme in Gujarat during the period, District-wise, separately?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) The scheme of Operation Blackboard launched in 1987-88 is a major initiative to provide facilities in primary schools, by providing two all weather class rooms with separate toilet facilities for boys and girls, a set of teaching learning materials and an additional teacher for single teacher schools.

(b) A sum of Rs. 29.28 Crores has been allocated to Government of Gujarat under Operation Blackboard scheme during 8th Five Year Plan.

(c) Achievements in Gujarat under Operation Blackboard are as follows :

- (i) 3569 class rooms have been constructed.
- (ii) 2374 additional teachers have been provided in single teacher primary schools.
- (iii) 12393 primary schools have been provided Teaching Learning Materials.

The scheme has also been extended to upper primary schools.

## Vallar Padam International Container Terminal

3322. SHRI KODIKUNNIL SURESH : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have received any request from Kerala for setting up of Vallar Padam International Container at Cochin;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). Demands have been raised to contract a modern container terminal at Vallarpadam at Cochin Port which can be used as transshipment port. Cochin Port has been asked to update the feasibility report for the purpose.

## Illegal Occupation of Defence Land in Amritsar

3323. SHRI MAJOR SINGH UBOKE : Will the Minister of DEFENCE be pleased to state ;

(a) whether a large chunk of the Defence land at Gobindgarh Fort in Amritsar has been usurped by local inhabitants;

(b) whether some people are still extending their occupation on such lands and are also selling it or letting it out to others for construction of houses and shops;

(c) the total area around and belonging to Gobindgarh Fort Amritsar, under illegal occupation; and

(d) the future policy of the Government in regard to these occupations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c). Approximately, 48.05 acres of Defence land is under encroachment by the private parties in the Gobindgarh